

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 700 of 2019 & IA No. 1959 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Bangalore Electricity Supply Company Ltd **Appellant(s)**

Versus

Kudgi Transmission Limited **Respondent(s)**

Counsel for the Appellant(s) : Balaji Srinivasan

Counsel for the Respondent(s) : Alok Shankar for R1

ORDER

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **05.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK